

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.03.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/258/2018  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PVT LTD & 2 OTHERS  
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

VIJAY KUMAR

for

KARTIC & SURESHADRI.

for  
Respondents

JERIN ASHER

for

CIBI VIDHANU

for  
Petitioner

ORDER

Counsels for both the parties are present. The matter is adjourned for making final submissions. Put up on **30.04.2019** at **10.30 A.M.**

MS

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)